

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3905

ANSWERED ON:02.12.2010

SETTING UP OF REFINERY IN BARMER

Bairwa Shri Khiladi Lal;Jakhar Shri Badri Ram ;Joshi Shri Mahesh;Meghwal Shri Arjun Ram ;Meghwal Shri Bharat Ram;Patel Shri Devji

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether an oil refinery is proposed to set up in Barmer;
- (b) if so, the details of the assistance likely to be provided to the State by the Union Government; and
- (c) the role likely to be assigned to ONGC in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS(SHRI JITIN PRASADA)

(a) to (c): Oil and Natural Gas Corporation Limited(ONGC) is in consultation with the Government of Rajasthan(GoR) on the feasibility of setting up a commercially viable refinery at Barmer. ONGC has informed that the GoR has indicated to take up 26% equity stake in the proposed refinery. It has also been reported that GoR is also in consultation with Indian Oil Corporation Limited and Bharat Petroleum Corporation Limited for possible marketing tie-up. However, ONGC has informed that a decision on setting up of the refinery would be based on a detailed feasibility study and financial appraisal, bankable marketing agreement for off-take of products and adequate fiscal incentives from State Government to meet the viability gap.